

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 17th January, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 434/2015 (M.A. No. 269/2016, M.A. No. 386/2016 & M.A. No. 01/2017)	Ojasvi Party Vs. State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Mahesh Dutt Tripathi, Adv. for R-7 Ms. Puja Kalra, Adv. for MCD
FOR HEARING			
2.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016 & M.A. No. 1097/2016)	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Anil Grover, AAG Mr. P. K. Agrawal, Adv. Unity Legal, Advs.
3.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10
4.	Original Application No. 148/2016	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
5.	Original Application No.	Sushil Raghav & Anr.	Mr. Ritwick Dutta & Mr. Rahul Choudhary,

	190/2016 (M.A. No. 353/2016)	Vs. Central Ground Water Authority & Ors.	Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
6.	Original Application No. 283/2016 (M.A. No. 18/2017 & M.A. No. 19/2017)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arjun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar, Adv. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Rajesh Goswami, Adv. for R-13 Mr. K. C. Joshi, Adv. for R-15 & 16 Mr. Jitender Gupta, Adv. for R-19 Ms. Namit Sharma, Adv. for R-20 Mr. Yogesh Kumar, Adv. for R-23 Mr. Hemant Saini, Adv. for R-25 Mr. Udyan Srivastava, Adv. for R-26 Mr. Himanshu Gupta, Adv. for R-28
7.	Original Application No. 366/2016	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation &Ors.	Mr. Pankaj K. Sharma, Adv. for Applicant Ms. Puja Kalra, Adv. for SDMC Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Tarunvir Singh Khehar, Adv. for R-3 to 5 Ms. Bhawana Duhoon, Adv. for NHAI Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA

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